

Auroville Foundation, Auroville, for the period from the 29th January, 1991 to the 31st March, 1991.

[Placed in Library. See No. LT 6798/94]

- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.
- (30) (i) A Copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1991-92.
- (ii) A Copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1991-92 together with Audit Report thereon.
- (iii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1991-92.
- (31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

[Placed in Library. See No. LT 6799/94]

- (32) (i) A Copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1992-93.
- (ii) A Copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1992-93 together with Audit Report thereon.
- (iii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1992-93.
- (33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

[Placed in Library. See No. LT 6800/94]

- (34) (i) A Copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, for the year 1993-94.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Council of Educational Research and Training, for the year 1993-94.

[Placed in Library. See No. LT 6801/94]

13.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the

following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 15th December, 1994 adopted the following motion in regard to the Joint Committee on Offices of Profit:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one member of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from among the members of the House to the said Joint Committee to fill the vacancy caused by the retirement of Shri E. Balanandan from the membership of the Rajya Sabha."

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri E. Balanandan, Member, Rajya Sabha, has been duly elected to the said Joint Committee.'

13.08 ¼ hrs.

PUBLIC ACCOUNTS COMMITTEE

Statements

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker Sir, I beg to lay on the Table Hindi and English versions of the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

- (1) 48th Report (8th Lok Sabha) on Incorrect valuation of unquoted equity shares and effect of change of previous year.
- (2) 103rd Report (8th Lok Sabha) on Delay in setting up of Repair/Overhaul Facilities for a Certain Helicopter.
- (3) 112th Report (8th Lok Sabha) on Excessive Procurement of Cameras—Inadequate utilisation.
- (4) 138th Report (8th Lok Sabha) on Union Excise Duties—Price not the sole consideration for sale.
- (5) 6th Report (9th Lok Sabha) on Customs Receipt—Irregularities in Bonds and Bank Guarantees Executed by Importers.

13.08 ½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

(i) Thirty-sixth Report and Minutes

[English]

SHRI CHETAN P.S. CHAUHAN (Amroha): I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Gas Authority of India Limited and Minutes of the sitting of the Committee relating thereto.

13.08 ¾hrs.

(ii) Statement*[English]*

SHRI CHETAN P.S. CHAUHAN (Amroha): I beg to lay on the Table a statement (Hindi and English versions) showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of:

- (i) Twentieth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the recommendations contained in their 56th Report (1988-89) on Oil & Natural Gas Commission—Undue Benefit of Rs. 5.10 crores to a contractor.
- (ii) Thirty First Report of Committee on Public Undertakings (1993-94) on Action Taken by Government on the recommendations contained in their 19th Report (1992-93) on Industrial Development Bank of India.

13.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**Thirty-Eighth Report and Minutes***[English]*

SHRI K.H. MUNIYAPPA (Kolar): I beg to present the Thirty-Eighth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Finance (Department of Economic Affairs—Banking Division)—Reservation for and employment of Scheduled Castes and Scheduled Tribes in Indian Bank and Credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the Sittings of the Committee relating thereto.

13.09 ¼hrs.

COMMITTEE ON PETITIONS**Minutes***[English]*

SHRI P.G. NARAYANAN (Gobichettipalayam): Sir, I beg to lay on the Table of the House the Minutes (Hindi and English versions) of the Fifth, Seventh, Eleventh, Nineteenth, Twenty Fifth, Twenty Seventh, Twenty Eighth and Thirty First to Forty Eighth Sittings of Committee on Petitions.

13.09 ½hrs.

STANDING COMMITTEE ON COMMUNICATIONS**Tenth Report and Minutes***[Translation]*

KUMARI VIMLA VERMA (Seoni): Mr. Speaker Sir, I beg to present the Tenth Report (Hindi and English

versions) of the Standing Committee on Communications on National Centre of Films for Children and Young People relating to the Ministry of Information and Broadcasting and the Minutes of Sittings of the Committee relating thereto.

13.09 ¾hrs.

STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION**Seventh Report and Minutes***[Translation]*

SHRI SHYAM BIHARI MISRA (Bilhaur): Mr. Speaker Sir, I beg to present the Seventh Report (Hindi and English versions) of the Standing Committee on Food, Civil Supplies and Public Distribution on Action Taken by Government on the Recommendations contained in the Second Report of the Committee (Tenth Lok Sabha) on the Ministry of Food—Annual Report (1992-93) and minutes of the sitting of the Committee relating thereto.

13.10 hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE**Sixth, Seventh and Eighth Reports and Minutes***[English]*

SHRIMATI CHANDRA PRABHA URS (Mysore): Sir, I beg to present the following Reports (English and Hindi versions) of the Standing Committee on Labour and Welfare and the Minutes of the Sittings of the Committee thereto.

1. Sixth Report on 'The Workmen's Compensation (Amendment) Bill, 1994.'
2. Seventh Report on the Ministry of Labour—'Welfare of Beedi Workers.'
3. Eighth Report on 'The Wakf Bill, 1993.'

13.10 ½hrs.

COMMITTEE ON URBAN AND RURAL DEVELOPMENT**Twelfth Report and Minutes***[English]*

SHRI PALA K.M. MATHEW (Idukki): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Urban and Rural Development on Jawahar Rozgar Yojana—Ministry of Rural Development and Minutes of the sittings of the Committee relating thereto.

13.11 hrs.

STANDING COMMITTEE ON INDUSTRY**Twelfth Report***[English]*

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker Sir, I beg to lay on the Table a copy (Hindi and English